

National Company Law Tribunal

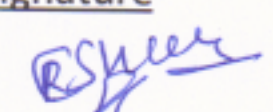

Allahabad Bench

CP NO. 74/ALB 12017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.07.2017

NAME OF THE COMPANY: HMA Natural Foods Limited.

SECTION OF THE COMPANIES ACT: U/s 14 of the Companies act of 2013.

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	R. C. Sharma	C.S.	Petitioner	
2.	Shahid Kazmi	Advocate		

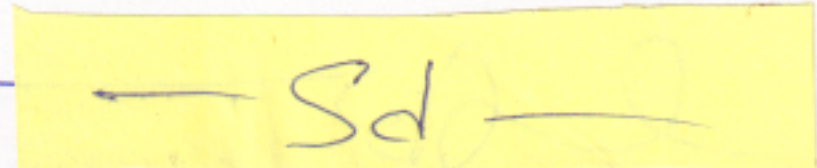
Order passed in C.P.No. 74/AND/2017

Advocate Mr. Shahid Kazmi along with Ashish Sharma, Company Secretary for the company petitioner notice to be issued to the Central Government through the office of RD/ROC and as well as to the OL being as representative of the Central Government, to invite their response/ objection if any.

Meanwhile, the petitioner company is granted a liberty to file formal application/memo for seeking paper publication in respect of the proposed conversion of the company.

The matter be listed on 3rd August, 2017.

Date – 10.07.2017


Shri H.P. Chaturvedi (Member Judicial)